

**Action Plan Regarding Alienation of Tribals Land**

9065. SHRISANATKUMAR MANDAL: Will the Minister of WELFARE be pleased to state:

(a) whether Government contemplate to prepare an action plan regarding alienation of tribal land;

(b) if so, broad features thereof; and

(c) when it will be implemented and how far it will prevent the land alienation of Tribals?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). The Government is fully seized of the problem of land alienation among the Scheduled Tribes. States have been laws, to plug the loopholes with a view to check further alienation of tribal land. They have also been asked to expedite physical restoration of the alienated land to the Scheduled Tribes. Government is also proposing to bring 55 land laws in the Ninth Schedule of the Constitution. Special staff have been posted in some States for detection of such cases. Revenue Officers have been empowered to institute proceedings suo-moto for detection and restoration of alienated land.

**Quality of Sera and Vaccines Purchased for Immunisation Programme**

9066. SHRI PARASRAMBHARDWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of Sera and Vaccines being purchased by Government for Immunisation Programme;

(b) whether Sera and Vaccines purchased by Government are of prescribed and standard quality;

(c) if not, whether Government are purchasing these vaccines after quality test;

(d) whether Antigens, Serums and Vaccines loose potency during transport and delivery;

(e) the number of batches of each of these Sera and Vaccines tested during the last three years and how many were found to be of sub-standard quality; and

(f) the names of manufacturers from whom each Sera and Vaccines was purchased during last three years and what was the criteria under which each order was placed?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Under the Immunization Programme Government purchases the following six vaccines:

- (i) OPV vaccine
- (ii) BCG vaccine
- (iii) Measles vaccine
- (iv) DPT vaccine
- (v) DT vaccine
- (vi) TT vaccine

(b) and (c). All Sera and Vaccines for use under the Programme are purchased after being tested by prescribed laboratory as notified by Drug Controller of India.

(d) Under proper Cold Chain delivery system, there is no loss of potency of vaccines during transportation.

(e) This information is being collected.

(f) Names of manufacturers of various